

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

46. C.A. (CAA)/247/MB/2018
C.A. (CAA)/248/MB/2018
C.A. (CAA)/249/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

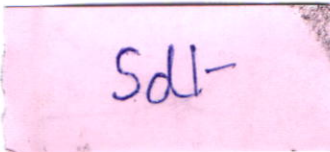
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2018**

NAME OF THE PARTIES: Premier Services Ltd.
Premier Global Holdings Pvt. Ltd.
Premier Transport Ltd.

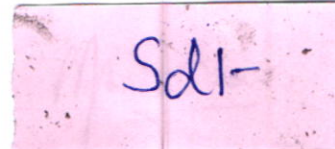
SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013.

Order

At request, list this matter on 26.06.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)